CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1
26/04/2019
O.A./260/283/2019   G MOHANTA
M.A./260/360/2019   -V/S-
                                 M/O RAILWAYS

ITEM NO:16
FOR APPLICANTS(S)   Adv. :   Mr. C. Jena

FOR RESPONDENTS(S) Adv.:   Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents.
	M.A. No.360/19 has been filed by the applicants for prosecuting this case jointly is allowed. M.A. is accordingly disposed of.
	Ld. Counsel for the applicant submitted that the grievance of the applicant would be addressed for the present if a direction is given for disposal of his representation dated 04.06.2018(Annexure-A/14).
	It is submitted by the Ld. Counsel for the respondents that if the representation dated 04.06.2018 of the applicant is pending before the authorities for consideration, then the same would be duly considered.

In view of the above submissions and taking note of the fact that the representation dated 04.06.2018 (Annexure-A/14) filed by the applicant is pending as contended by applicant's counsel, without going into the merit of this case, the O.A. is disposed of at this stage with a direction to Respondent No.3/competent authority to consider the representation dated 04.06.2018 (Annexure-A/14) of the applicant as per the provisions of law and dispose of the same by passing a speaking and reasoned order under intimation to the applicant within two months from the date of receipt of a copy of this order. Applicant is at liberty to send a copy of this order along with a copy of the representation dated 04.06.2018 (Annexure-A/14) to the Respondent No.3/competent authority within 10 days of receipt of copy of this order.

It is made clear that in case the claim of the applicant for grant of ex-gratia is allowed by the competent authority then the same may be released to the applicant within two months from the date of receipt of a copy of this order.

The O.A. is disposed of at this stage accordingly. No costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

| | kb |